

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP(CAA) No.377/KB/2017
CA(CAA) No.162/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M


Name of the Company	Sai Sponge (India) Pvt Ltd & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

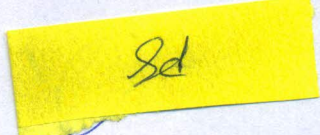
1.	MANOJ KR BANTHIA, PCS	}	Petitioners	P. Bose
2.	PRITHA BOSE, PCS	}		24/11/2017
3.	Ms TIAINLA Dy Director		O/o RD(ER) Ministry of Corporate Affairs, GOI	24.11.17

ORDER

Ld. Pr. CS for the petitioners and Ms. Tiainla, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Heard. Reserved for order.


 (Jinan K.R.)
 Member (J)


 (V.P.Singh)
 Member (J)